- [Placed in Library. See No. LT 1401/98]
- (b) Action Taken Report on the Recommendations made in the Special Report of the National Commission for Scheduled Castes and Scheduled Tribes.

[Placed in Library. See No. LT 1424/98]

Report and Accosunts (1996-97) of the Hindustan Photo Films follwing Company Ltd. and relate papers

THE MINISTER OF STATE IN THE MINISTRY CF INDUSTRY (SHRI SUKHBIR SINGH BADAL): I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) Section 619 A of the Companies Act, 1956:—
 - (i) Annual Report and Account of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund (Tamil Nadu), for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Statement by Government accepting the above Report.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT 1352/981

Reports and Accounts (1996-97) of the petrofils cooperative LA. Vadodara (Gujarat) and its related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. A.K. PATEL): Sir, I lay on the table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Account of the Petrofils Co-operative Limited, Vadodara (Gujarat), for the year 1996-97, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Co-operative Society.
- (c) Statement\(^1\)iving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT 1419/98]

Reports and Minutes of the Department Related Parliamentary Standing Committee on Finance

SHRI SURESH A. KESWANI (Maharastra): Sir, I lay on the Tible, a copy each (in English and Hindi) of the following Reports and Minutes of the Department-Related Parliamentary Standing Committee on Finance:—

- Fifth Action Taken Report on the recommendations contained in the First Report (Eleventh Lok Sahba) on Demands for Grants (1996-97) of the Ministry of Planning and Programme Implementation.
- (2) Sixth Action Taken Report on the recommendations contained in the Second Report (Eleventh Lok Sabha) on Demands for Grants (1996-97) of the Ministry of Finance.
- (3) Seventh Action Taken Report on the recommendations contained in the Third Report (Eleventh Lok Sabha) on Demands for Grants (1997-98) of the Ministry of Finance.
- (4) Eighth Action Taken Report on the recommendations contained in the Fourth Report (Eleventh Lok Sabha) on Demands for Grants (1997-98) of the Ministry of Planning and programme Implementation.
- (5) Ninth Action Taken Report on Recommendations contined in the Tenth Report (Tenth Lok Sabha) on working of Central Board of Direct Taxes (CBDT).

SHRI JIBON ROY (West Bengal): Sir, I am on a privilege point.

MR. CHAIRMAN: What?